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RAJYA SABHA

Wednesday, the 11th. July, 1979)20 Asadha, 1901 (Saka)

The House met at eleven of the clock, Mr. Chairman in the Chair.

ORAL ANSWERS TO QUESTIONS

Rise in Sugar Prices

*41. SHRI NARASINGHA PRASAD NANDA:t SHRI JAHARLAL BANERJEE: SHRI ARVIND GANESH: KULKARNI: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government are aware of the steep rise in sugar prices f°l~ lowing an internal agreement bet-ween producers in the sugar private ector and the cooperative sector to estrain release of sugar to the mar ket; 1

(b) whether Government propose to take any steps to discipline the sugar industry and to bring down the prices; and

(c) if so. what are the details "*">*H* thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) to (c) A statement is laid on the Table of the Sabha.

Statement

(a) to (c) With the coming into operation $_0f$ decontrol of sugar from 16-8-1978> the sugar prices witnessed a persistent declining trend and came down to the level of Rs. 220/- to Rs. 240/- per quintal in the principal markets at the end of February 1979 from the range of Rs. 310/- to Rs. 355/- per quintal prior to decontrol for free-sale sugar.

fThe question was actually asked on the floor of the House by Shri Narasingha Prasad Nanda. 607 RS-1

2. The sugar industry in cooperative, public and private sectors introduced the monthly release system from 1-3-1979 and thereafter the prices started firming up. By the end of April, 1979 the wholesale prices increased to the level of Rs. 248/- to Rs. 280/- per quintal registering an increase of about Rs. 34/- per quintal on an average. To create a better balance between' demand and supply and thereby to maintain the prices at reasonable levels, the Government took over the monthly releases of sugar from June 5, 1979.

3. Liberal sugar quotas were released for the months of June and July 1979 at 5.25 and 5.40 lakh tonnes and these are significantly higher than the quotas for these months released in the past. The comparative figures of sugar quotas released for these months during the last 3 years are as under:---

(lakh tonnes)

	1976	1977	1978	1979
June	2.95	3.25	3.61	5.25
July	2.85	3.25	3.71	5.40

4. Moreover with effect from July 1, 1979 sugar factories have been re provisions quired under statutory to sell and despatch a minimum of 2ft per cent of the monthly quota in each of the 4 weeks in a month to ensure an even flow of sugar in the market

5. The availability and of prices sugar are under constant review and further corrective measures would be taken to maintain the sugar prices at reasonable levels.

SHRI ARVIND GANESH KULKARNI: You need not worry today. The House is very thin. They are very much afraid of the Skylab.

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MR. CHAIRMAN: Mr. Kulkami, we will be the targets.

SHRI PRAKASH MEHROTRA: We are safer here, Sir.

MR. CHAIRMAN; Let us start the work. Yes, Mr. Nahda.

SHRI NARASINGHA PRASAD NANDA: The Agriculture Ministry in its wisdom decided to decontrol sugar and assured this House that the price of sugar would never exceed Rs. 2.70 per kilo. And Mr. Bhanu Pratap Singh, the Minister of State for Agriculture further assured us that the day the price of sugar per kilo increased beyond Rs. 2.70 per kilo, he would be prepared to reimpose control. Now, Sir, sugar is selling in the market at the rate of Rs. 3.20 to 3.50 per kilo. It is also not available in the market. Scarcity conditions have been created, though the godowns of the sugar mills are full with sugar. On the one hand, the sugarcane growers do not get their remunerative price; they have to sell their sugarcane at the rate of Rs 10 per quintal. On the other hand, all the sugar mills' godowns are full of sugar and in the market you find that the sugar is scarce. The dismal failure of the Janata Government on every front, including the sugar front, is so obvious. Sir, people say that this is a traders' government. But unfortunately, even the traders

MR. CHAIRMAN: Why not put the supplementary?

SHRI NARASINGHA PRASAD NANDA: This is all necessary to show how ~this Government is bungling on every front and people feel that there is no Government.

MR. CHAIRMAN: That is all right. This introduction is enough.

SHRI NARASINGHA PRASAD NANDA: My question is whether he will fulfil the assurance given to thi_s House and reimpose the control sinc_e they are not able to control the traders.

SHRI BHANU PRATAP SINGH: The Government have already taken certain measures to bring down trie price of sugar. We have taken over the power. We have ordered the factories to sell so much of sugar not only every month but we have now also asked them to release at least 20 per cent of the monthly quota in each of the 4 weeks. That power has already been taken by the Government. We are also thmking to place credit curbs on those factories which fail to sell the quantities specified. But I would, like to say a few things. Firstly, the assurance wag to maintain the price of the level of Rs. 2.75 at the retail level. I agree * that in certain markets, the price is above Rs. 2.75, and that is why we have taken these measures.

SHRI JAGJIT SINGH ANAND: In which market is it Rs. 2.75? Is there any place in Delhi where it i_s Rs. 2.75. Even in Delhi, it i_s sellmg at Rs. 3.10 per kilo[^]

SHRI BHANU PRATAP SINGH: When I say many markets, I do not mean only market in Delhi. I mean the country $a_s a_w$ hole.

SHRI JAGJIT SINGH ANAND: Sir, let him g_0 to the Super Bazar in the Annexe and find out.

SHRI BHANU PRATAP SINGH: Well, I have already conceded

SHRI KALP NATH RAI: You tell us those places.

MR. CHAIRMAN: Please listen to him,

SHRI BHANU PRATAP SINGH: I was only saying that there are markets in the country, for example, Delhi, West Bengal, Assam and those States i^n the North-East where sugar is selling at higher than Rs. 2.75. But there are many places in the country where it is selling at much less than Rs. 2.75.

SHRI JAGJIT SINGH ANAND: Which are those places?

SHRI BHANU PRATAP SINGH: I will tell you. Please have the patience of listening. In Ahrneda-bad, the retail price is Rs. 2.70; in Mysore, it is Rs. 2.65; m Bombay, it is Rs. 2,70; in Ahmednagar, it is Rs, 2.55. These prices relate to 4th July only. I am trying to explain that this difference in price is mainly due to \dots *{Interruptions).*

MR. CHAIRMAN; Let him reply. You hear him first.

SHRI BHANU PRATAP SINGH: Sir, this price difference ranging from Rs. 2.75 to Rs. 3.20 is mainly due to difficulties in transport. In Southern India and in Western India, ¹ the factories are finding it difficult to transport sugar to consuming areas. And, therefore, I have also decided that we will release more sugar in North India within a day or two to take care of this situation. So, every effort is being made. But it is not that we are unaware of the situation or doing nothing about it. In fact, I may also point out that while the prices have risen a_s compared to the month_s of February and March, the prices, taking the country as a whole, are not very much higher than what was visualised. In fact, prices in February, March and April had gone down so low that it would not have been possible for the factories to pay to the canegrowers if those prices had persisted. But, at the same time, we do not want those prices t_0 go beyond a certain limit and we will take all possible measures to keep the prices below that reasonable level.

MR. CHAIRMAN: Hi_s supplementary was different. He wants to know whether the Government will impose control.

SHRI BHANU PRATAP SINGH: In a way, the releases are controlled. The factories cannot hold back thei_r sugar. In fact, releases have been very much increased. Sir, I will read out some of the figures from 1976 onwards. In the month of June, in 1976_i the total consumption

was 2.95 lakh tonnes; in 1977, it was 3.25 lakh tonnes; in 1978, it was 3.£t lakh tonnes.

SHRI JAGJIT SINGH ANAND: Those figures ^{ar}e already available to us.

SHRI BHANU PRATAP SINGH: In the month of June, when we resumed the power to release, it was increased to 5.25 lakh tonnes, and in July_> this ha_s been again raised to 5.40 'lakh tonnes.

MR, CHAIRMAN; You put your second supplementary.

SHRI NARASINGHA PRASAU NANDA: Sir, I knew that the Minister would not be prepared to fulfil the assurance which he had given on the floor of thi_s House that the moment the pric_e of sugar i_s increased, he would b_e prepared to consider the question of re-imposw tion of control. In fact, he says

- that there is some measure of control i_n the release of stocks from the mills, and that this release system is there", and that from 1st July, 1979, the sugar factories have been required under the statutory provisions to sell and despatch a minimum of 20' per cent and so on. I would like to ask—when this question of public distribution system was introduced and Mr. Mohan Dharia came forward with a big scheme, why was it not considered necessary that sugar should also be one of the essential comomdities and for that
- { reason control $_wa_s$ necessary and the entire stocks w_as to be ca'nalised
- through the public distribution system so that consumers would get sugar at a fair and reasonable price? That is my second supplementary, Sir.

SHRI BHANU PRATAP SINGH: Sir, I would like to read out the average prices of 40 markets in India. These have ranged between Rs. 2.71 and Rs. 2.80 on an average. As I have already conceded, in certain parts *of* the country the prices are

higher. But in March these were Rs. 2.71, Rs. 2.77, Rs. 2.76, Rs. 2.76, Rs. 2.76, Rs. 2.76, Rs. 2.74, Rs. 2.77 and Rs. 2.76. No, these cannot be called alarmingly high as compared with the levels which we had visualised. But certainly this situation is due to difficulties other than the supply position of sugar.

SHRI JAHARLAL BANERJEE: Sir, I am sorry to say that, as in the other fields, the marketing of sugar i_s also non-cooperation with the Government. Sir, I come from West Bengal. There nobody can get sugar at the rate of Rs. 3; not less than Rs. 3.10 or Rs. 3.20. In view of the fact that the coming rainy season is well ahead and in view of the fact that the State of West Bengal entirely depends on sugar coming from other States, win be make special care to see that it is made available at Rs 2.80, so that the people in West Bengal do not especially suffer?

SHRI BHANU PRATAP SINGH: Yes. Sir. We are trying to get into touch with the officers in Maharashtra who are dealing with sugar and also with the officials of the Railways to see that there is adequate movement of sugar so that these prices could be brought down in West Bengal and other North-Eastern States.

SHRI ARVIND GANESH KULKARNI: Sir, may I know from the Government whether what he has stated and the figures that he has just now given in the House are quite correct? We have got the experience of that also. But the problem is as he himself has mentioned, that there is wagon shortage or some such other shortages whereby the consuming centres are not receiving factories in Southern States, which the supplies and the most difficult conditions are to be faced by sugar have got ample stock_s while the markets in the northern State_s do not get that sugar. What I want to know from the hon. Minister is whether apart from appling, the ad hoc measures, he would consider, once

and for all—during the Congress regime it was not considered—that there i_s some rationality in fixing the sugarcatic price and the sugar price. Unfortunately there is no rationality with the result that the southern States are the sufferers while the northern States are fattening their make up base and Shri Bhanu Pratap Singh is a part of the makeup base of the northern States. They are very happy because their electorate is there.

DR. V. P. DUTT: Gentlemen farmers.

SHRI BHANU PRATAP SINGH: The thing is . . .

SHRI ARVIND GANESH KUL- ' No. no. I have not KARNI[.] vet finished. What I want to tell the hon. Minister is that only when you have some rationality in fixing the price based on the recovery price of sugar then only vol?" can come to certain results which will be in the long term interests. Are you aware that because of these ad hoc measures and rising prices at certain centres and falling prices at certain other centres there will be a sugar famine as I envisage, because I am a sugarcane grower. For the last 30 years it has been seen that once in every two years there is a sugar You can write it down and see the famime. position again after two years if you are in the Government then. So I want to know . . .

SHRI MANUBHAI PATEL: Sir, Mr. Kesri is touching the feet of Kamlapatiji. Is it in consonance with the dignity of the House?

SHRI ARVIND GANESH KUL-KARNI: I want to know very speci-fically whether there i_s any possibility of the Government applying a rational formula which has been studied by various commissions at various times. Secondly, the Minister hoped that wagons will be made available. Even the Energy Minister and the Railway Minister cannot have a common view. How will the

Agriculture Minister get the wagons, God only knows. There has to he some alternative arrangement where-by the transport cost must he shared by the Government or some other organisation like the Food Corporation. My next point is: the Minister said that 20 per cent of the sugar quota has to be sold. There are companies, the co-operative sector and also the consumer federations who think of the lapsed quotas and some factorie_s are making efforts to lapse the quota whereby sugar releases are very little or are not in the proportion that the Government expects. Instead of tightening the credit, the credit must be made ample for them » to pay to the sugar cane growers. Wagons must be made available and lapsed quota must lapse completely and new quotas must be issued on behalf of the Government.

SHRI BHANU PRATAP SINGH: First of all. I would like to say that the price of sugar is not yet controlled although w_e are trying to keep it within reasonable limits. As regards the price of sugar cane, there is a uniform minimum statutory price applicable to factories throughout the country.

PROF. N. G. RANGA: That is low.

SHRI BHANU PRATAP SINGH: May be low or high; that is another matter, but it i_s a fact that the Government of India has applied the same rul^e to all factories and there is 'no discrimination between north and south.

SHRI ARVIND GANESH KULKARNI: Can they afford t₀ pay sugar cane price?

SHRT BHANU PRATAP SINGH: They can afford to pay if they realise at least the cost . of production. I agree with you. If they cannot realise the cost of production on those prices which they have to pay to the producers, the will suffer losses and in the long run there may be difficulties. As regards lapsed quota, we

will take all possible measures to see that there are no lapses and penalties prescribed will be applied to them and in fact, we propose to take more stringent measures $_{an}d$ if it"i« not due to the fault or any wicked manoeuvre on the part of the facto-ries and it is due to some other reasons, then we will have to take that into consideration. We are trying our best to solve $_{a}$ ll these problem* and we will consider other proposal* also to see as to what can be dona under the circumstances. One of the ways i^s to transport more sugar towards the north.

श्री प्रकाश महरोत्राः मान्यवर. मंत्री जी ने जो कुछ स्टेप एन्युमरेट किये हैं उसका असर यह है कि 220 रुपये जो शुगर के दाम हो गये थे. वह उससे बढ़कर 300 रुपये हो गये हैं। पिछले 6 महीनों से स्थिति यह है कि हर महीने ग्राप श्वर खरीदने जाते हैं तो 10 पैसे पर किलो उसने दाम बड जाते हैं। तो इसका कारण क्या है ? इसका कारण यह है कि इन्होंने यह कहा कि हमने यह तय किया है कि मिलों का 20 प्रतिशत प्रोडक्शन हर महोने वे डिस्पेच करेंगे । लेकिन वास्तक्षिकता यह है कि उत्तर प्रदेश की मिलें यह कर नहीं रही है। दूसरी वात, मान्यदर यह है कि गढ़ के दाम ज्यादा हो गये हैं, खांहसारी उपलब्ध नहीं है, इसलिये जो डीलर्स हैं उन्होंने माल को काफी मात्रा में रोक लिया है ग्रीर उनके गोदाम भरे हए हैं।

DR. BHAI MAHAVIR: He is gir-ing the answer. He will put the quai-tion later on.

श्री प्रकाश महरोत्रा : ऐसा हैं कि जब तक प्रापर पर्सपेक्टिव में प्राब्लाम को नहीं समझेंगे तब तक उत्तर नहीं दे सकते । MR, CHAIRMAN: Yo_u put the supplementary.

श्री प्रकाश महरोत्रा : तो मैं यह जीनना चाहता हूं कि क्या शुगर पर कोई केडिट स्कवीज करेंगे तथा जो डीलजं हैं वे कितना माल रख सकते हैं उस पर कोई रेस्ट्रिक्शन इम्पोज करेंगे ?

MR. CHAIRMAN: You also can be brief.

श्री भान प्रताप सिंह : ì संक्षप में यह कहना चाहता ह कि केडिट स्कवीज उन कारखानों पर लगाना সিন के जपर किसानों का बहत ज्यादा वकाया हैं उसका परिणाम यह होगा कि a किसानों के अन्ने की कीमत अदा नहीं कर सकरें। (Interruptions) आप सन लीजिए । आपने अपनी बात कह ली 쿬 ग्रब मझ सुन लोजिए । জা आपने पहली बात कही मैंने उसका जव.ब दे दिया है और दूसरे का उत्तर भी सून लीजिए । मैं यह कहना चाहता हूं कि इस पर विचार करेंगे कि ट्रेडर्ज के स्टाक पर सीलिंग লগা दी जाए। (Interruptions)

श्वी प्रकाश महरोत्रा । सुनिये ता, उनको एडवांस जो शुगर स्टाक्स ं अगेन्स्ट देते हैं धह कम दिया जाए, इस पर विचार करेंगे क्या ?

SHRI JAGJIT SINGH ANAND: The hon. Minister had earlier assured th_e House and he has related today that he had assured that the moment the price rise is beyond Rs. 275 in the retail, he will resort to controls. Now, in this statement which he has *abled, he has himself said that by April itself, the wholesale price had gone up to Rs. 280. From Rs. 248 to Rs. 280, you have said. We are in July. The first thing I would like to know from you is this. Why are you dilly dallying? Why are you no* loinf back to the control* which you had assured? Secondly, I would like to know this. For instance, Assam, and West Bengal are suffering because they are far away from the areas of production. But Delhi is also suffering. U.P. and Punjab are just next door. There are so many sugar mills. Now, the hon. Minister is coming forward in the House, fifteen days after th_e question is tabled, and says that within a day or two, he will try to ease the situation. Does this Government only wake up when it is put on the mat in the House?

SHRI BHANU PRATAP SINGH: It is not at all true. We woke up long back. That is why, we reimposed this system of releases and that is why, prices have been kept in check. 4 Sir, I would like to plead through you to the House that there is no a lot of difference between such Rs. 275 and Rs. 280 (Interrup tions)

SHRI JAGJIT SINGH ANAND: My question was . . . (Interruptions) .

SHRI BHANU PRATAP SINGH: That too, as I have already pointed out, is mainly due to these difficulties. ' (Interruptions)

SHRI JAGJIT SINGH ANAND: The previous Government was wedded to the millowners. The Government is also wedded to the traders and profiteers.

SHRI N. P. CHENGALRAYA NAIDU: I am sorry to inform that the Government is not fair to the agriculturists. They are not even doing justice to the cane growers now. The cane grower is given only Rs. 100 per tonne, But actually, after deductin transport charges, cutting charges and loading charges, he gets only about Rs. 75. Actually, the million people are also selling at lower rates. But the middlemen are making profits. They are making more money. Therefore, the Government has the resiponsjbility. They must do something in this case. Now, Sir, if they want to be fair, if they want to do justice to the agriculturists really, they must fix the minimum

price at Es. 150 per tonne for cane. In the South, we have to pump out water by electricity and cultivate. In North India, they get river water. Hence, our expenditure is more on production. So, you should pay Rs 150. Government should also ask the millowners, the factories, to sell at Rs. 225 or so. If any body sells at less than Rs. 225, they must be taken to task. The middlemen's price and the retail price should be Rs. 275, Rs. 2.75 per kilo. If they fix the price for each, the sugar cane price, the mill price, the middleman's price and the retail price, there would not be any trouble. If they are not going to do this, they will get into trouble.

SHRI BHANU PRATAP SINGH: Government cannot perform a miracle. I must make it very plain that there has to be a relation between the price paid to the cane growers and the price the consumer has *to* pay. It cannot be that while the farmers get Rs. 150 per tonne, the sugar may be sold at Rs. 225, as ho has put it. If anybody can perform that miracle, I would like to know how he will do it. There is a relationship. You cannot have it both ways, a higher price for the farmers and a lower price for the consumers.

Of course, every care should be exercised that there is no profiteering or such other things, but at the same time, I cannot concede this point that, well, the farmers can be paid at a very high price and the consumers can also be provided...

PROF. N. G. RANGA: Sir, I see the point that neither my hon friend nor any Government can perform a miracle, but then we must have an assurance that farmers would be paid a remunerative price, calculated minutely in every possible manner. Remunerative price has got to be paid to the farmers and the Government must have the necessary stamina to stand up to this insistent and demand unreasonable from the professionals, from the consumers and others to have low and uneconomical price

to Questions

of sugar both for the cons tunc* >, for the factory owners, a_s well as the peasants. Therefore, may I have a clear assurance from the Government, that whatever might be their fortunes so far as politics is concerned, they would assure the farmer a remunerative price? Let them calculate it and fix it and then assure the farmer. Otherwise, if they were to pamper to the needs of the consumer alone, they would have to reconcile themselves to pursuing an antipeasant policy which would be antinational.

SHRI BHANU PRATAP SINGH: Sir, I would be very happy to join Prof. Ranga if he launched a campaign in the country which made the consumers to accept sugar at a higher price. I will be happy even if he makes his own party accept what he has been arguing. It is no use running with the hare and chasing with the hound. I would like a very clear statement from your leader or even from you on behalf of your Party that you would accept higher price for the consumers.

PROF. N. G. RANGA: We want \sim remunerative price. My leade_r as well as my party stand by that.

SHRI AMARPROSAD CHAKRA-BORTY: Sir, it is admitted by the Minister that in Bengal and Assam sugar is sold at a much higher price than other places in India. I would like to know what steps he is going to take or what assurance he is going to give so that sugar price is brought down to a level where the consumers would not face any hardship in future.

PROF. N. G. RANGA: But you must care more for your *rasgulla*.

SHRI BHANU PRATAP SINGH: I have already admitted that in Assam and North Eastern States the price of sugar has gone up and we are trying to take all possible steps but the difficulty is transport. Only a month ago we were faced with the question whether we would be able to supply

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foodgrains to these areas. Now the foodgrains situation has slightly eased and in the light of that situation, perhaps the transportation of sugar will be accelerated.

SHRI AMARPROSAD CHAKRA-BORTY: That is a very casual answer.

श्री कलराज मिश्र : मती जीने उत्तर दिया हैं कि चीनी की उपलब्धता ग्रौर उसके मुल्यों की लगातार समीक्षा की जाती हैं और चीनी ें मूल्यों को उचित स्तर पर बनाये रखने ें लिए ग्रौर सुध। रात्मक उपाय किये जायेंगे । मैं जानना चहुना कि जिस तरी ं से चीनी का दाम झभी बढ़ता चला जा रहा है, उसमें मंत्री जी ने कौन से उचित मूल्य स्तर पर लाने के सुधारात्मक कार्य किये हैं। अगर वे इसको बता दें तो कुपा होगी ग्रीर दूसरा यह है कि जिस तरी है से चीनी का दाम बढ गया है क्या उसी हिसाब से गन्ना किसानों को उचित मुल्य पर देने का मंत्री जी ने प्रयास किया है ।

श्री भानु प्रताप सिंह : श्रीमन. इननेः प्रथनीं का उत्तर वास्तव में मैं दे चुका हं, परन्त उस समय क्षायद उन्होंने सुना नहीं । इसलिए दुहरा देना चाहता हूं। पहली बात जो कही है मुल्यों के नियंवण में रखने की उसने हमने रिलीज में निज्म को ग्रपने हाथ में लेलिया है । अब फैक्टरियों के ऊपर निर्भर नहीं हैं कि वे कितना वेचेगे को इस माता में काफी तेजी से बढ़ा है। जैसे मैंने पढा कि पिछले साल 3 दशमलव सात और आठ होता था। इस महीने में जुलाई से 5 दशमलव चार लाख टन रिलीज किया हैं। दूसरी केडिट की बात मैंने कही। जो फैक्टरियां लेप्स करती हैं उनकी केडिट फैसिलिटीज पर रोक लगा दो जायगी और हमने सख्ती की है कि

महीं में भर इतजार करने की जरूरत नहीं है । प्रति प्ताह कम से कम 20 फीसदी उनको मंथली कोटा को वेचना पड़ेगा । उनको लिखकर भेज दिया भया ैं ग्रौर इसने लेप्स होगा तो 307 में सजा होगी । इस ग्रितिरिक्त रेलवे मंसजा होगी । इस ग्रितिर्क्त रेलवे मंसजा होगी । इस ग्रितिर्क्त रेलवे मंसजा होगी । इस ग्रीतिरिक्त रेलवे मंसजा की का प्रीतिरिक्त रेलवे मंसजा की का प्रीतिर का मंत्री से जाम से जाय ।

दिल्ली में बांगला देश के शरणार्थियों द्वारा प्रदर्शन

*42. श्री लाखन सिंह : † डा० भाई महावीर :

क्या **निर्माण ग्रौर ग्रावास तथा पूर्ति ग्रौर पुनर्वास** मत्नी यह बताने की ट्रूपा करेंगे कि :

(क) क्या यह सच हैं कि बांगला देश से आये कुछ जरणाधियों ने अपनी मांगों को मनदाने दे लिए दिल्ली में हाल में धरना दिया था और प्रदर्शन किया था; और

(ख) यदि हां, तो उनकी मांगों का क्यौरा क्या है अप्रैर सरकार ने उन पर क्या कार्यदाही की है ?

Demonstration by refugees from Bangladesh in Delhi

*42. SHRI LAKHAN SINGH: \$ DR. BHAI MAHAVIR;

Will the Minister of WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION be pleased to state:

{The question was actually asked on the floor of the House by Shri Lakhan Singh.

f[] English Translation.